Fwd: Important: Comments Required for consultation paper on Audit related provisions of Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) Regulations, 2017 and The Telecommunication (Broadcasting and Cable) Services Digital Addressable Systems Audit Manual

SS Sapna Sharma <jtadv-bcs@trai.gov.in>
Sun, 08 Sep 2024 11:14:53 AM +0530

To "Bhupendra Singh" < bhupendra.singh78@trai.gov.in>, "Arvind Kumar" < interconnect-bcs@trai.gov.in>, "Amrapali saket" < amrapali.105@trai.gov.in>

======== Forwarded message ========

From: <<u>sunilchourasia1965@gmail.com</u>>

To: "Deepak Sharma"<advbcs-2@trai.gov.in>, "Sapna Sharma"<jtadv-bcs@trai.gov.in>

Date: Sun, 08 Sep 2024 10:24:52 +0530

Subject: Important: Comments Required for consultation paper on Audit related provisions of Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) Regulations, 2017 and The Telecommunication (Broadcasting and Cable) Services Digital Addressable Systems Audit Manual

======= Forwarded message ========

Dear sir

" I am a small mso 1200 total box running in my network so

- 1. trai audit not economically possible in celander year I Request Sir please aduit not mandatory less then 5000 sub base and 5000-10000 sub base audit required 1time in 3years
- 2.Discount price in Rural area's provide by broadcastor
- 3. DD free Dish not running in unencrypted mode please Rural area's business damage and all cable operators business damage
- 4.pay channel currently running on FTA mode and unencrypted mode on DD free Dish please Regulate it's
- 5.Pay content costly provide on cable TV by broadcastor but same parallel content easy and free available on internet please Regulate it's

Regards,

Sunil CABLE